

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No. 2494 of 2020**

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Rohit Kumar Prajapati	...	Petitioner
Versus		
The State of Jharkhand & Anr.	...	Opposite Parties

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner	: Mr. V.R. Sinha, Advocate
For the State	: Mrs. P. Shrestha, Addl. P.P.

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**Order No.02 Dated- 11.09.2020**

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**